

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1449
ANSWERED ON:18.11.2010
ALLOCATION OF KEROSENE
Punia Shri P.L.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the norms for providing subsidised kerosene oil to States;
- (b) whether the said subsidised kerosene is being provided for fisheries cultivation, agriculture, anganwadi etc.
- (c) if so, the details thereof;
- (d) whether the Government proposes to provide subsidy on Kerosene being provided as fuel to small scale industries also; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) to (c) : Allocation of Public Distribution System (PDS) Kerosene is made by the Ministry of Petroleum and Natural Gas to different States/Union Territories (UTs) on a quarterly basis for distribution under PDS for cooking and illumination only. Further distribution within the States/UTs through their PDS network is the responsibility of the concerned States/UTs. However, as per clause 3(1) of PDS SKO Control Order, 1993 the State Governments may by specific order permit any person to use Kerosene other than cooking and illumination including fishing purposes.

(d) & (e): At present, there is no proposal under consideration of the Government to provide subsidy on Kerosene being provided as fuel to small scale industries.